

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Mercator Limited Date of Commencement of Liquidation: 08-03-2023; List of Stakeholders as on Date: 19-01-2024; Name of IP: Mr. Girish Siriram Juneja; Process Number: 1; Last 5 digit of registration number: 11646

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	15067112885	6	15067112885				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	9	5130934968	9	4426197494		76953276	627784198	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	10	7666313	10	4404466		3261847		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	463186368	3	198028268	263842739	1315361		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	58	2265244554	58	765500803		461148687	1038595064	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		86	22934145088	86	20461243916	263842739	542679171	1666379262	